

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : CP/690/2019
PETITION NUMBER :
NAME OF THE APPLICANT : Chandrasekran Devaraj
NAME OF THE RESPONDENT : Shrihari Woven Sack India Pvt Ltd
UNDER SECTION : 241/242 OF CA 2013

ORDER

Due to internet connectivity issue, the matter stands adjourned to **16.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS